

(c) whether in view of the High Court and Supreme Court decisions regarding removal of unauthorised structures do Government propose to prepare a comprehensive Bill in consultation with the State Government ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :** (a) As reported by the State Government, funds utilised by the Government of Karnaataka under the Scheme for Environmental Improvement of Urban Slum during 1980-81 and 1981-82 and the allocations made during 1982-83 are as under:—

1980-81	Rs. 81 lakhs
1981-82	Rs. 86 lakhs
1982-83	Rs. 138 lakhs

Information regarding the expenditure incurred upto July, 1982 is not available.

(b) The number of slums improved in Karnataka during 1980-81 and 1981-82 is reported as follows:—

1980-81	60
1981-82	45

The target for 1982-83 is to improve 79 slum areas.

(c) No such proposal is under consideration. However, with regard to unauthorised structures, it has been decided to bring forward legislation to amend the existing laws to deal more effectively with unauthorised construction and encroachments on public lands in Delhi.

#### **Allotment of House Sites to SCs/STs in Delhi**

4589. **SHRI A.C. DAS:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of Scheduled Castes and Scheduled Tribes allotted house

sites and built-in-Houses in the Union Territory of Delhi during the year 1982-83 upto 30th June, 1982 ;

(b) the total number of Group Housing Societies allotted land for building houses in the Union Territory of Delhi during the same period ; and

(c) the number of Group Housing Societies of Scheduled Castes and Scheduled Tribes out of them allotted land for the same period ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

#### **Inadequate Civic Amenities in New Delhi South Extension Part-I**

4590. **SHRI J.S. PATIL:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the residents of New Delhi South Extension Part-I have been complaining to the Delhi Municipal Corporation for inadequate civic amenities, namely repairs to roads and lanes, proper drainage system in Blocks C & D of South Extension Part-I

(b) is it also a fact that no action has been taken by the Delhi Municipal Corporation in spite of repeated requests by the residents of this colony to provide these basic amenities ; and

(c) if so, will Government instruct the civic body to provide the amenities without any further delay ?

**THE MINISTER OF PARLIAMENTARY AFFAIRS WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) :** (a) Yes, Sir.

(b) The Municipal Corporation of Delhi have reported that repairs to roads and lanes are being attended to by them regularly. Storm water drains exist in the area. Certain additional disposal points, i.e., gully gratings/chambers have been provided during the last one year for quicker disposal of rain water.

(c) Does not arise.

#### **Trials on Mango Multi-Locational Variety**

4591. SHRI JAIPAL SINGH KASHYAP: Will the Minister of AGRICULTURE be pleased to state:

(a) the Officer-in-Charge on mango multi-locational variety has conducted trials at the national level in ICAR ;

(b) whether these trials have also been started on mango varieties Mallika and Amrapali by the concerned agency ; and

(c) if so, the approved plan with results achieved so far ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN): (a) At present Dr. K.C. Srivastava, the Officer-in-Charge of the Central Mango Research Station, Lucknow is looking after the work of multi-locational trials on mango under the All-India Co-ordinated Fruit Improvement Project at the National level in Indian Council of Agricultural Research.

(b) No multi-locational trials on Mallika and Amrapali varieties of mango have been conducted so far. However, in the Workshop of the All India Co-ordinated Fruit Improvement Project held at Nagpur in February, 1982 multi-locational trials for evaluation of the performance of new hybrids including "Mallika" and "Amrapali" have been planned for the year 1983.

(c) Multi-locational trials for evaluation of the performance of new hybrids will be taken up at the following five centres during 1983.

- (i) Central Mango Research Station, Lucknow (U.P.)
- (ii) Fruit Research Station, Vengurla (Maharashtra).
- (iii) Fruit Research Station, Sangareddy (Andhra Pradesh).
- (iv) Agricultural Research Institute, Sabour (Bihar).
- (v) Fruit Research Station, Kuthulia (Madhya Pradesh).

The plan approved in the Workshop is to test the following new hybrids of mango as per the details given below:

Scion Cultivars	Centre contributing
1. Amrapali	) I.A.R.I.
2. Mallika	
3. Ratna	) Vengurla
4. Prabha Shanker	
5. Mahmood Bahar	) Sabour
6. Neelgoa	
7. Neeleshan	) Kodur
8. Neeluddin	
9. Swarnajhangir	) and
10. Rumani	

#### **Controls:**

Deshehari, Chausa	Lucknow
Alphenso, Munkurad	Vengurla
Langra, Bombai	Sabour
Baneshan, Bangalora	Sangareddy
Bombay Green, Langra	Rewa/Kuthulia

Polyembryonic variety will be used as rootstock

Treatment	12 cultivars
Design	R.B.D.
Replication	Four